

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.13
I.A No. 102 of 2020,
I.A No. 131 & 165 of 2021 in
CP No. 258/16 (TP No. 108/17)

IN THE MATTER OF:

M/s. Encarta Pharma Pvt Ltd

... Petitioner

v.

M/s. Vikram Hospitals Pvt Ltd

... Respondent

Order Under Section 433 of Companies Act, 1956

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No.258/16 (TP No. 108/17) is adjourned to 11.09.2021.


..19/08.

BY ORDER
(COURT OFFICER)

Brunda